CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 32/2005

THIS THE 29th DAY of JUNE, 2005 HON'BLE SHRI S.P. ARYA MEMBER (A) HON'BLE SHRI M.L. SAHNI MEMBER (J)

M.A. Khan, son of late Shri S.M. Khan, aged about 65 years resident of house No. 76 Martin Purwa, Khuram Nagar, Lucknow.

Applicant.

By Advocate: Shri K.P. Srivastava.

VERSUS

- 1. Union of India, through General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Divisional Railway Manager, Northern Railway, Lucknow.
 - 3. Senior Divisional account Officer, Northern Railway, Hazratganj, Lucknow.

Respondents.

BY Advocate: None.

ORDER (ORAL)

BY HON'BLE SHRI S.P.ARYA MEMBER (A)

Heard. This O.A. has been filed against the order dated 9.8.2004 fixing the pay of the applicant in pursuance of directions given in O.A.No. 296/1996. A representation against the impugned order has already been made by the applicant on 27.8.2004. However, it is found expedient in the interest of justice that the representation should be decided by respondent No. 2 within a period of three months by reasoned and speaking order. In

case, the applicant feels still aggrieved on the decision of the representation, he would be free to approach appropriate forum for his grievance.

2. With these directions, O.A. is disposed of without any order as to costs.

(M.L.SAHNI)

(S.P. ARYA)

MEMBER (J)

MEMBER (A)

V.